

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/257/2020

HYDERABAD, this the 10th day of June, 2020

***Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member***

T. Srinivas, S/o. Laxmaiah,
Age 32 years, Occ: Trackmaintainer-II, Gr-C,
O/o. The Senior Section Engineer/ Permanent Way,
Karimnagar, R/o.4-68/3, Prem Nagar,
Chandrapuri Colony Arepelli,
Karimnagar ó 505 001.

... Applicant

(By advocate: Mrs. S. Anuradha)

Vs

1. Union of India rep. by its
General Manager,
South Central Railway,
Secunderabad.
2. The Senior Divisional Personnel Officer,
South Central Railway,
Secunderabad.
3. The Senior Section Engineer,
South Central Railway,
Karimnagar.

... Respondents

(By advocate: Mrs. A.P. Lakshmi, SC for Railways)



O R D E R (ORAL)***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

Heard Smt. S. Anuradha, learned counsel for the applicant and Smt. A.P. Lakshmi, learned Standing Counsel appearing for the respondents.

2. The case is in respect of the applicant being posted at Karimnagar as Trackmaintainer Gr.II. Learned counsel for the applicant informs that the respondents are now directing the applicant either to work as Trackmaintainer Gr.IV in Karimnagar or to get repatriated to his parent Unit at Vikarabad.

3. Learned counsel for the respondents informs that she needs four weeks time to revert with instructions.

4. After hearing both side learned counsel and after perusing the material available on record, the O.A. is disposed of directing the respondents to dispose of the representation dated 01.06.2020 of the applicant within a period of four weeks from the date of receipt of a copy of this order. Till the representation is disposed of, the applicant shall be continued at Karimnagar in the post he is working.

5. If the applicant still feels aggrieved even after the representation is disposed of, it is left open to him to approach this Tribunal in accordance with law and the rules.

6. There shall be no order as to costs.

(B.V. SUDHAKAR)
ADMN. MEMBER
 /pv/

(ASHISH KALIA)
JUDL. MEMBER